

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Bank of India
Vs
Shri Veeraganapathi Steels Pvt Ltd

MAIN PETITION NUMBER : CP/229/IB/2018

(IA/MA) APPLICATION NUMBERS
IA(IBC)/828(CHE)2024

ORDER

Present: Ld. Counsel Shri. Bathrinarayan for the Applicant / Liquidator.

This application has been filed seeking extension of liquidation timeline for a period of one year from 01.04.2024 to 31.03.2025.

The reasons have been stated in Para 10 of the application.

It is stated that but for these pending cases, the liquidation process is completed.

In view of the reasons stated above, the liquidation period is extended upto 31.12.2024.

IA(IBC)/828(CHE)2024 is **disposed of**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(JYOTI KUMAR TRIPATHI)
MEMBER (JUDICIAL)